

SECTION: XIV  
IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

INTERLOCUTORY APPLICATION NOS. 42-45/15 and 46-49 and 50 to  
53/16

(Application for clarification of Court's Order dated  
10.03.2015 filed by priyanjali Singh, Advocate)

AND

INTERLOCUTORY APPLICATION NOS. 54 TO 57/16

(Application for clarification filed by Dr. S.K. Verma,  
Advocate)

AND

INTERLOCUTORY APPLICATION NOS. 58-61, 62-65, 66-69 AND  
70-73/16

(Applications for clarification of Court's Order dated  
10.03.2015 filed by Ms. Jasmine Damkewala, Advocate)

AND

INTERLOCUTORY APPLICATION NOS. 74-77 AND 78-81/16

(Applications for exemption from filing official  
translation of annexures filed by priyanjali Singh,  
Advocate)

IN

PETITIONS FOR SPECIAL LEAVE TO APPEAL (C) Nos.  
16385-16388/2012

AND

INTERLOCUTORY APPLICATION NOS. 82-85/16

(Application for permission to file additional documents in  
I.A. Nos. 42-45/16)

AND

INTERLOCUTORY APPLICATION NOS. 1-4 and 5-8/16

(Application for permission to file additional documents  
and exemption from filing official translation in I.A. Nos.  
46-49/16)

AND

CONTEMPT PETITION NOS. 764-767/2016

Rahul Gupta ...Petitioner  
Versus  
DDA & Ors. ...Respondents

OFFICE REPORT

The applications in the matters above mentioned were  
listed before the Hon'ble Court on 20.09.2016, when the Court  
was pleased to pass the following order:-

*"A letter has been circulated on behalf of the  
applicant as there is some bereavement in the  
family of the arguing senior counsel. List after  
two weeks."*

It is submitted that counsel for the petitioner who has on 14.09.2016 filed contempt petition against the alleged contemnors viz Arun Goel, Vice Chairman DDA and Mr. Sandeep Mehra, Chief Engineer, DDA for not implementing this Court's Order dated 10.03.2015 has on 26.09.2016 cured the defects in contempt petition. Accordingly Contempt Petition has been registered as Contempt Petition Nos. 767-767/2016 and the same has been placed with IA Paper Books.

The applications alongwith contempt Petition above mentioned are listed before the Hon'ble Court with this Office Report.

DATED THIS THE 17<sup>th</sup> DAY OF OCTOBER, 2016.

**ASSISTANT REGISTRAR**

COPY TO:

1. Mr. Rohit Kumar Singh, Adv. Ch. No.
2. Ms. Binu Tamta, Adv. Ch. No.
3. Mr. R. Nedumaran, Adv. Ch. No.
4. Mr. Alok Gupta, Adv. Ch. No.
5. Mr. P. Parmeswaran, Adv. Ch. No.
6. Mr. Kishan Lal, Respondent -in-person,  
R/o 90/88, Ground Floor, Malviya Nagar,  
New Delhi-110017, Ph. No. 9891137215
7. Mr. R.P. Gupta, Adv.
8. Mr. TVS Raghavendra Sreyas, Advocate
9. Ms. Jasmine Damkewala, Advocate
10. Ms. Priyanjali Singh, Advocate
11. Mr. D.K. Sharma, Advocate

**ASSISTANT REGISTRAR**

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